Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1757/2019 & IA 1918/2019 in DFR No. 2303/2019 (IA 1757/2019 - For condonation of delay in filing the Appeal & IA 1918/2019 - For leave to file Appeal)	Sea Shell & Anr. VS Joint Electricity Regulatory Commission & Ors.	2303/2019 Dated 20/09/2019	23/10/2019		31/10/2019 Court - 1
2	APL No. 355/2019	Powergrid Corporation of India Itd. VS Central Electricity Regulatory Commission & Ors.	2293/2019 Dated 13/09/2019	24/10/2019		31/10/2019 Court - 1